

12.53½ hrs.

CORRECTION OF ANSWER TO S.Q.
No. 1649 RE: SUB-WAYS IN DELHI

परिवहन तथा नौवहन मंत्रालय में उप-संजी (श्री भक्त दर्शन) : मुझे खेद है कि 8-8-67 को दिल्ली में तलमार्गों से संबद्ध मौखिक प्रश्न संख्या 1649 के पूरक के रूप में श्री कंवर लाल गुप्त के प्रश्न के उत्तर में सभा को दी गई सूचना में, दिल्ली में तीन उपरि पुलों के शीघ्र निर्माण के लिये दिल्ली नगर निगम के निर्वर्तन पर भूल से 60 लाख रुपये की संख्या सूचित कर दी गई थी। दिल्ली नगर निगम के निर्वर्तन पर 50 लाख रुपये की राशि रखी गई थी और 60 लाख रुपये नहीं जैसा मैंने पूरक के उत्तर में कहा था। सभा की आज्ञा से उस अवसर पर दिये गये उत्तर में दी गई संख्या को अब मैं ठीक करना चाहता हूँ कि वह संख्या 50 लाख रुपया पढ़ी जाये। मुझे अपने उत्तर को ठीक करने में देरी होने का भी खेद है।

12.54 hrs.

ELECTION TO COMMITTEE

NATIONAL SHIPPING BOARD

THE MINISTER OF TRANSPORT
AND SHIPPING (DR. V. K. R. V. RAO) :
I beg to move:

"That in pursuance of sub-section (2) (a) of section 4 of the Merchant Shipping Act, 1958, the Members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, one Member from among themselves to serve as a member of the National Shipping Board for unexpired portion of the term vice late M. K. Shivananjappa."

MR. SPEAKER: The question is:

"That in pursuance of sub-section (2) (a) of section 4 of the Merchant Shipping Act, 1958, the Members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the National Shipping Board for unexpired portion of the term vice late M. K. Shivananjappa".

The motion was adopted.

78LSS(CP)/67—9

12.55½ hrs.

BUSINESS ADVISORY COMMITTEE

EIGHTH REPORT

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND COMMUNICA-
TIONS (DR. RAM SUBHAG SINGH): I
beg to move:

"That this House agrees with the Eighth Report of the Business Advisory Committee presented to the House on the 14th November, 1967."

MR. SPEAKER: The question is:

"That this House agrees with the Eighth Report of the Business Advisory Committee presented to the House on the 14th November, 1967."

The motion was adopted.

12-56 hrs.

MOTIONS RE: REPORT OF EDUCA-
TION COMMISSION AND REPORT
OF COMMITTEE OF MEMBERS OF
PARLIAMENT ON EDUCATION
—contd.

MR. SPEAKER: The House will now take up further consideration of the following motions moved by Dr. Triguna Sen on the 14th November, 1967, namely:—

"That this House takes note of the Report of the Education Commission 1964-66, laid on the Table of the House on the 29th August, 1966." and

"That this House takes note of the Report of the Committee of Members of Parliament on Education (1967)—National Policy on Education, laid on the Table of the House on the 25th July, 1967."

SHRI M. L. Sondhi may now resume his speech. He has already taken 20 minutes

SHRI M. L. SONDHI (New Delhi): While looking at the problems which are outlined in the report, although the general questions of the purposes of national education must be stressed and kept in mind, yet, on the more practical side, I beg leave to suggest that the Ministry of Education in implementing its programmes will have to underline certain priorities. The report does not outline priorities. Therefore, we may face the same difficulties which we have faced in our general economic planning